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Reserved

(4)

Registration O.A.No. 276 of 1988
 KHET SINGH AND 14 OTHERS ... Applicants
 Vs.
 Union of India and 2 others ... Respondents

CONNECTED WITH

Registration O.A.No. 260 of 1988
 QUYUM KHAN & 41 OTHERS Applicants
 Vs.
 Union of India and 2 others ... Respondents.

2. Registration O.A.No. 319 of 1988
 DAYA RAM & 25 OTHERS Applicants
 Vs.
 Union of India and 2 others ... Respondents

3. Registration O.A.No. 352 of 1988
 LEON ERVIN & 17 OTHERS ... Applicants.
 Vs.
 Union of India and 2 others ... Respondents.

4. Registration O.A.No. 1247 of 1988
 MANZAR KHAN & 7 OTHERS ... Applicants.
 Vs.
 Union of India and 2 others ... Respondents.

Hon.D.S.Misra, AM
 Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For judgment see our judgement of date passed
 in the connected Registration O.A.No.260 of 1988 Quyum
 Khan & 41 others Vs. Union of India and 2 others.

[Signature]
 MEMBER(J)

[Signature]
 MEMBER(A)

Dated 22nd Aug. 1988
 kkb